

Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade

O&M Instruction No 1/2020

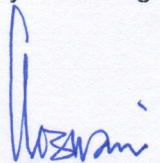
Dated: 7 January 2020

Subject: Delegation of Financial Powers to the Regional Authorities of the Directorate General of Foreign Trade

In continuation to the O&M Instruction No 2/2019 dated 22nd March 2019 issued by the Directorate General of Foreign Trade on the above subject, the additional delegation of Financial Powers for implementation of Transport and Marketing Assistance (TMA) notified vide Public Notice No 82/2015.2020 dated 29th March 2019 at the respective level of Regional Authorities and Zonal offices will be as under, with immediate effects and until further orders:-

S. No.	Category	Para of Handbook of Procedure (Public Notice No 82 dated 29 th March 2019)	FTDO/Assistant DGFT	Deputy DGFT	Joint DGFT	Additional DGFT
1	2	3	4	5	6	7
Chapter 7						
13	Transport and Marketing Assistance	7 (A).01	Upto Rs 25 lakh per application	Upto Rs 50 lakh per application	Full Power	-

2. In the offices headed by Addl. DGFT, Addl. DGFT would be empowered to exercise all the delegated powers.
3. Powers delegated to any subordinate authorities can be exercised by the higher authorities.
4. This issues with the approval of the Competent Authority.



(Arunoday Goswami)

Joint Director General of Foreign Trade

To,

1. All officers/Sections at Hqrs
2. All Zonal/Regional offices